

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 19
TA (IBC)-20(PB)/2024

IN THE MATTER OF:

Mr. Anil Anand Personal Guarantor of
Corporate Debtor Altair Industrial
Technologies Private Limited)

.... Petitioner

v.

Small Industrial Development of India

.... Respondent

Order Under Rule 16 (d) of NCLT Rules, 2016

Order delivered on 03.05.2024

CORAM:

JUSTICE RAMALINGAM SUDHAKAR
HON'BLE PRESIDENT

HEARING HYBRID MODE (PHYSICAL & VC)

PRESENT:

For the Petitioner : Mr. Manaswi Agarwal, Adv, Mr. Mahesh Dube,
Adv, Ms. Bhavana Duhoon, Adv and Mr. Anshul
Syal, Adv

For the Respondent :

ORDER

Awaiting appearance of Respondent, list the matter on **07.06.2024**.

-Sd/-
(RAMALINGAM SUDHAKAR)
PRESIDENT

03.05.2024
Lalit